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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 1910 of 2001

New Delhi, this the 13th day of May, 2002

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. Gajender Singh S/o Shri Raghbir Singh
R/o 1/254, Dakshin Puri
New Delhi.
2. Kamlesh Kumar S/o Shri Raj Kumar
R/o Janta Camp, Bharo Road,
Near Chidia Char,
New Delhi.
3. Gauri Sankar S/o Shri Ram Naresh
R/o C-N, 268, Nagla Mati
Ring Road, Sant Nagar,
Near Pragati Maidan,
New Delhi.
4. Gaya Prasad S/o Shri Nand Lal
R/o C-41/214, Pragati Maidan,
Railway Nursery,
New Delhi.

—APPLICANTS

(By Advocate: Shri U. Srivastava)

Versus

Union of India through

1. The Secretary,
Ministry of Tourism & Culture,
Department of Culture,
Shastri Bhawan,
New Delhi.
2. The Director General,
Archaeological Survey of India,
Janpath,
New Delhi.
3. The Superintending Archeologist,
Archeological Survey of India,
Excavation Branch-II, Purana Qilla,
New Delhi.

—RESPONDENTS

(By Advocate: Shri Rajeev Bansal, proxy for Shri B.K.
Aggarwal)

O R D E R (ORAL)

The learned counsel for the applicants seek permission to withdraw the OA with liberty to file a fresh OA if so advised in accordance with law. Accordingly, OA is dismissed as withdrawn with liberty to



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in accordance with law in
the applicants to file a fresh OA, if any grievance
survives. No costs.


(KULDIP SINGH)
MEMBER (JUDL)

Rakesh